

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

NO. K-13024/02/2018-US.I
GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
(DEPARTMENT OF JUSTICE)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 28th May, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Hrishikesh Roy, Judge of the Gauhati High Court, as a Judge of the Kerala High Court and to direct him to assume charge of his office in the Kerala High Court on or before 11th June, 2018.

my
28/5/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
Faridabad.

No. K-13024/02/2018-US.I

Dated 28.05.2018

Copy to:-

- 1 Shri Justice Hrishikesh Roy, Judge, Gauhati High Court Guwahati.
- 2 The Secretary to the Governor of Kerala, Thiruvananthapuram.
- 3 The Secretary to the Chief Minister, Kerala, Thiruvananthapuram.
- 4 The Secretary to Chief Justice, Kerala High Court, Kochi.
- 5 The Chief Secretary, Government of Kerala, Thiruvananthapuram.
- 6 The Registrar General, Kerala High Court, Kochi.
- 7 The Accountant General, Kerala, Thiruvananthapuram.
- 8 The Secretary to Governor of Assam, Guwahati.
- 9 The Secretary to Governor of Arunachal Pradesh, Itanagar.
- 10 The Secretary to Governor of Mizoram, Aizawl
- 11 The Secretary to Governor of Nagaland, Kohima.
- 12 The Secretary to Chief Minister of Assam, Guwahati.
- 13 The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
- 14 The Secretary to Chief Minister of Mizoram, Aizawl.
- 15 The Secretary to Chief Minister of Nagaland, Kohima.
- 16 The Secretary to the Chief Justice, Gauhati High Court, Guwahati.
- 17 The Chief Secretary, Government of Assam, Guwahati.
- 18 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 19 The Chief Secretary, Government of Mizoram, Aizawl.
- 20 The Chief Secretary, Government of Nagaland, Kohima.
- 21 The Registrar General, Gauhati High Court, Guwahati.
- 22 The President's Secretariat, (CA.II Section), New Delhi.
- 23 PS to Principal Secretary to the Prime Minister, New Delhi.
- 24 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 25 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(S)/S.O.(Desk).
- 26 Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.

A. N. Saxena
(A.N. Saxena)
Deputy Secretary (Justice)